

-20-

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 684/2001
IN
O.A. No. 1846/2000

New Delhi, this day the 27th February, 2002

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. Govindan S. Tampi, Member (A)

1. Dharamendra, S/o Shri Maagan Singh,
R/o E-2, Railway Line, Rouse Avenue,
New Delhi-02
2. George, S/o Shri Joseph,
R/o Modi Mill, Shop No.2,
Kalka Ji, New Delhi

... Applicants
(By Advocate: Shri Gyaneshwar, learned proxy counsel for
Shri U. Srivastava)

Versus

1. Shri Neela Kantan,
Director General,
National Sample Survey Organisation
(Field Operation Division) Ministry of Planning
Department of Statistics, 'C' Block
3rd Floor, Pushpa Bhawan,
Mandir Marg, New Delhi
2. Shri Jagadish Singh,
Superintendent (House Keeping)
National Sample Survey Organisation,
3rd Floor, Pushpa Bhawan,
Mandir Marg, New Delhi

... Respondents
(By Advocate : Mrs. P.K. Gupta)

O R D E R (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J) :

We note from the reply affidavit filed by the respondents and submissions made by Mrs. P.K. Gupta, learned counsel that the order of the Tribunal in question in respect of which the CP has been filed, namely, order dated 1.5.2001 in O.A. No. 1846/2000 is subjudice before the Hon'ble Supreme Court. The learned counsel has submitted that SLP has been filed by the respondents, i.e. SLP 1672/2002.

(2)

2. Noting the above facts and submissions and the fact that the aforesaid order is subjudice before the Apex Court and notices have also been issued by that Court, C.P. 684/2001 is disposed of.

3. Notices to the alleged contemnors are discharged.

(Govindan S. Tampi)
Member (A)

/pkr/

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)